

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

**6. CA 185/2021 In TCSP 267/MB-II/2017 TCSP 268/MB-II/2017
TCSP 269/MB-II/2017**

**CORAM: SHRI ASHOK KUMAR BORAH, HON'BLE MEMBER (J)
SHRI SHYAM BABU GAUTAM, HON'BLE MEMBER (T)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL HELD ON 14.07.2021**

**NAME OF THE PARTIES: - Shivani Holdings Pvt Ltd,
Virendra Holdings Pvt Ltd,
Rekha Holdings Pvt Ltd**

Section: 230-232 of Companies Act, 2013

ORDER

The matter is taken up through Virtual Hearing (VC). Counsel, Mr. Avinash R. Khanolkar appeared for the Petitioner companies. Counsel is directed to serve notice along with copies of Petition on the RD and Official Liquidator attached to the Hon'ble Bombay High Court for their appearance and report in this matter. List this matter on **13.08.2021** for hearing.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
ASHOK KUMAR BORAH
Member (Judicial)